

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2433
ANSWERED ON:18.03.2005
RURAL ELECTRIFICATION
Mahtab Shri Bhartruhari

Will the Minister of POWER be pleased to state:

- (a) whether any fund has been provided to KBK districts of Orissa under the revised Long Term Action Plan for rural electrification;
- (b) if so, the details thereof;
- (c) whether all villages of the country are likely to be electrified by the end of Tenth Plan;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF POWER(SHRI P.M. SAYEED)

(a) & (b) : An amount of Rs.9.70 crore has been provided to KBK districts of Orissa under the revised long term action plan during current year for strengthening of transmission systems in Malkangiri District.

(c) & (d) : A new scheme of Rural Electricity Infrastructure and household Electrification has been approved for the attainment of the National Common Minimum Programme of completing Rural Household Electrification in five years.

Under this scheme 90% Capital Subsidy would be provided for:

- (i) Creation of Rural Electricity Distribution Backbone (REDB) with one 33/11 kV (or 66/11 kV) substation in every block appropriately linked to the State Transmission System.
- (ii) Creation of Village Electricity Infrastructure (VEI) for electrification of all un-electrified villages/habitations with distribution transformer(s) in every village/habitation.
- (iii) Decentralized Distributed Generation (DDG) and Supply System for Villages/Habitations where grid supply is not cost effective and where Ministry of Non-Conventional Energy Sources would not be providing electricity through their programme(s).
- (iv) Electrification of all un-electrified Below Poverty Line (BPL) households in the country free of charge.
- (e) : Does not arise.